


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/20/2017
NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1.	K. Ramasamy	Counsel for Petitioner	

ORDER

Counsel for petitioner present and filed a memo in compliance to the objections made by the RD. The Registry is directed to inform the RD the next date of hearing for his appearance and for making submissions. Put up on 26.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

bc